

[Shri A. P. Jain: The inquiry is being held here in India. Anybody who claims having left any immovable property there, files a claim-sheet. Then the claimants are given an opportunity to support their claims with documentary or oral evidence, whereafter evaluation of the property is made and its price fixed.]

Shri Hukam Singh: Is the Government prepared to consider the advisability of postponing the recovery of rents for the property occupied by displaced persons and getting it adjusted towards their claim for compensation that might be subsequently granted to them?

Shri A. P. Jain: I think that will be very inequitable to the poorer type of refugees and in particular the unattached women, old and infirm persons for whom I believe every Member of this House has a large volume of sympathy.

CLAIMS OF DISPLACED PERSONS

*94. **Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state:

(a) the total amount of claims of displaced persons registered by Government; and

(b) the amount of claims so far verified?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). Information cannot be supplied at this stage.

گیانی جی - ایس - مسافر : کیا
مانندہیے ملتری یہ بتا سکتے ہیں کہ جو
مسلم نواسی یہاں سے جائداد چھوڑ گئے
ہیں اس کی مالیت کتنی ہے اور جو
جائداد ویسٹ پاکستان میں ہڈو اور
سکہ چھوڑ کر آئے ہیں اس کی مالیت
کتنی ہے -

[**Giani G. S. Musafir:** Will the hon. Minister kindly state the total value of properties left behind by Muslim evacuees and the total value of properties left behind by Hindus and Sikhs in West Pakistan.]

श्री ए० पी० जैन : मैं समझता हूँ कि यह अवाय के मफ़ाद में नहीं है कि इस मौक़े पर यह इत्तिज़ा दी जाये ।

[**Shri A. P. Jain:** I do not think it is in public interest to supply the desired information at this juncture.]

Shri N. L. Sharma: How long will it take for the Government to give information to this House with regard to the claims?

Shri A. P. Jain: When the whole information has been collected and some policy has been formulated.

श्री एम० एल० द्विवेदी : क्या मैं मंत्री महोदय से यह जान सकता हूँ कि जो पाकिस्तान से लोग इधर आये उन के डाकखानों के जो सेविंग्स सर्टिफिकेट्स हैं उन के कैश करने में क्या दिक्कत है ?

[**Shri M. L. Dwivedi:** May I ask the hon. Minister as to what is the difficulty in getting Post Office Savings Certificates held by displaced persons from Pakistan cashed?]

श्री ए० पी० जैन : साहब, इस का तो इस सवाल से कोई सम्बन्ध नहीं है ।

[**Shri A. P. Jain:** Sir, this is not relevant to the question.]

पंडित ए० आर० शास्त्री : मैं जानना चाहता था कि जो नीति इस मामले में निर्धारित की गई है वह क्या है । क्या माननीय मंत्री बताने की कृपा करेंगे ?

[**Pandit A. R. Shastri:** I want to know what policy has been framed in this connection. Will the hon. Minister be kind enough to throw light on it.]

श्री ए० पी० जैन : अभी कोई नीति निर्धारित नहीं है ।

[**Shri A. P. Jain:** No policy has yet been framed.]

BORDER RAIDS

*95. **Shri Hukam Singh:** Will the Prime Minister be pleased to state:

(a) the number of border raids throughout Indo-Pakistan border between the two Punjab during the years 1949, 1950 and 1951;